

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 10
(IB)-449(PB)/2019

IN THE MATTER OF:

Oriental Bank of Commerce	...	Applicant/Petitioner
Vs		
M/s. Piyush Colonisers Ltd & Ors.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP).

Order delivered on 23.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner	:	Mr. Shyam Singh Negi, Advs. in IA-1595/24 Ms. Varsha Banerjee, Adv. in IA-6358/2023 Mr. Raghu Vasishth, Adv. in IA-895/2024 Mr. Pankaj Jain, Sarthak Dugar, in IA-1575/24 Mr. Manmohan Arora, Ms. Khushboo Kumari, Advs. in IA-1769/2024, 1468/2024 & IA-202/2024 Mr. Shyam Singh Negi, Adv. in IA-6488/2023 Proxy Counsel Ranjit Kumar for Gulshan Kumar Sachdev in IA-171/24 for Kotak Mahindra Bank Mr. Sougat Sinha for Bank of Baroda IA 1253/2023 Mr. Harshit Ratra, Ms. Priyana Gupta IA 126/2024 Mr. Amrendra Kumar Singh, Adv for Ralhan India Pvt Ltd. in IA No. 4594/2021 &5095/2021 Ms. Geetanjali Setia adv in IA 809 of 2024 Mr. Abhishek Devgan, Vishal, in IA-1418/2024 IA/369/21 Nidish Gupta Adv for applicant Mr. Dilip Kr. Niranjana in IA 882 and IA 884/2024 Mr. Siddharth Bhatli and Khyati Jain, IA-3987/21 Mr. Sanchit Garga, Advocate in IA 5625 of 2021 Mr. Pankaj Jain & Sarthak Dugar, Advocates for the Applicant (in IA 1575 of 2024)
For the Respondent	:	Mr. Parv Jain, Advocate
For the RP	:	Mr. Ramji Srinivasan, Sr. Adv., Mr. Abhishek Anand, Mr. Karan Kohli, Mr. Ishaan Dhindra, Advs.
For the SRA	:	Mr. Rachit Mittal, Mr. Parish Mishra, Mr. Adarsh Srivastava, Advs.

ORDER

Ld. Sr. Counsel Mr. Ramji Srinivasan for the RP appeared physically and undertakes to prepare a note on the Resolution Plan and to also file updated chart on the applications in Category G (Miscellaneous/Claim Applications) and also on the other applications.

At the request and by consent of all the parties, list the matter **on 30.04.2024.**

-sd-

**(RAMALINGAM SUDHAKAR)
PRESIDENT**

-sd-

**(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)**

Dipak - 23.04.2024